©
കേരള സർക്കാർ
Government of Kerala
2018

Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസററ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ഡിസംബർ 4 4th December 2018 1194 വൃശ്ചികം 18 18th Vrischikam 1194 1940 അഗ്രഹായനം 13 13th Agrahayana 1940	നമ്പർ No. **48**

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dani George, Chakkompalli, Kinarmukku, Cheemeni P. O., Hosdurg Taluk, Kasaragod District, Pin-671 313, holder of S. S. C. Book No. A 006587 with Register No. 50005 of March 1987, Bachelor of Arts Certificate with Register No. 150001 of April 1992 issued from Calicut University also known as Dani Benny in the Election Identity Card No. JWB2087997 dated 10-4-2007 issued by the Electoral Registration Officer, Trikarpur LA Constituency, as Shanti in the Birth Certificate of my son Abishek Benny with Registration No. 477/99, date of Registration 1-12-1999 issued by the Registrar of Births & Deaths & Secretary, Kadannappally-Panapuzha Grama Panchayat, in the Secondary School Education Session (2014-16) S. No. SSE/2016 1686357 with Registration No. T615/42299/0004 Roll No. 4366326 dated 28-6-2016 issued by the Controller of Examination, Thiruvananthapuram and as Dani Benny Shanty in the Ration Card No. 2469036877 dated 15-3-2017 (Sl. No. 1) issued from Taluk Supply Officer, Hosdurg is one and the same person. Hereafter I have changed my name as Shanty.

This change will come into effect in all records related to me.

Cheemeni,
17-7-2018. Dani George

IN THE COURT OF

THE PRINCIPAL SUBORDINATE JUDGE

KOZHIKODE

Form No. 12

Section 31

(Rule XXI)

IN THE MATTER OF INSOLVENCY OF
ABDUL NASSER M. S/o. MAMMU HAJI

Insolvency Petition No. 1/2016

IA 1954/2018

Petitioner :

Abdul Nasser s/o Mammu Haji, aged 50 years, Kulangara Vayal House, P. O. Irringal, Via. Payyoli, Vadakara, Kozhikode District-673 521.

Respondents :

Income Tax Officer and two others.

To

Under Section 31 of the Insolvency Act, 1955 notice is hereby given that the above mentioned petitioner has been adjudged as insolvent on 31-1-2018 with a direction to apply for discharge within two months from 31-1-2018. The Hon'ble Principal Sub Court, Kozhikode has granted extension of time till 5-12-2018 for applying discharge as per its order in IA 1396/2018 dated 5-9-2018 and accordingly the Insolvent has filed IA 1594/2018 for discharge. Hence this publication and the creditors of the insolvent should prove their claims before the Hon'ble Principal Sub Court, Kozhikode within two months from the date of publication of this notice in the Gazette.

Dated this the 30th day of November 2018.

Judge

By order

Adv. Sujatha, K. N.,
Advocate for the Petitioner.

മാവേലിക്കര സബ് രജിസ്ട്രാർ ആഫീസിൽ നിന്നും പരസ്യം ചെയ്യുന്നത്.

2018 ഒക്ടോബർ 15.

ആലപ്പുഴ ജില്ലയിൽ മാവേലിക്കര താലൂക്കിൽ തഴക്കര വില്ലേജിൽ കുന്നം മുറിയിൽ കടവിൽ പുത്തൻ വീട്ടിൽ പി. ജെ. മാത്യു എന്നയാൾ 7-11-1997-ാം തീയതി എഴുതി വച്ചതായി കാണുന്ന ഒരു വിൽപ്പത്രം ടിയാന്റെ മരണശേഷം ടി വിൽപ്പത്ര പ്രകാരം അധികാരം സിദ്ധിച്ച ടിയാന്റെ മകൾ കരുനാഗപ്പള്ളി താലൂക്കിൽ അയണിവേലിക്കുളങ്ങര തെക്കുംമുറിയിൽ പള്ളത്തു തെക്കതിൽ വർഗ്ഗീസ് ഭാര്യ മോളി വർഗ്ഗീസ് ടി വിൽപ്പത്രം രജിസ്റ്റർ ചെയ്ത് കിട്ടുന്നതിനായി 2018 സെപ്റ്റംബർ മാസം 18-ാം തീയതി ഈ ആഫീസിൽ ഹാജരാക്കിയിട്ടുണ്ട്. വിൽപ്പത്ര കർത്താവ് ശ്രീ. പി. ജെ. മാത്യു 29-6-2001-ലും ടിയാന്റെ ഭാര്യയും മോളി വർഗ്ഗീസിന്റെ അമ്മയുമായ ശ്രീമതി. ഏലിയാമ്മ മാത്യു 30-3-2013-ലും മരിച്ചുപോയിട്ടുള്ളതായി മരണ സർട്ടിഫിക്കറ്റുകൾ സഹിതം മൊഴി നൽകുകയും രേഖകൾ ഹാജരാക്കുകയും ചെയ്തിട്ടുള്ളതാണ്. ഈ ആഫീസിൽ P1/III/2018-ാം നമ്പരായി സ്വീകരിച്ച ടി വിൽപ്പത്രം സംബന്ധിച്ചുള്ള വിചാരണ 2019 ജനുവരി മാസം 9-ാം തീയതിക്ക് വെച്ചിരിക്കുന്നു. ടി ദിവസം പൊതു അവധി പ്രഖ്യാപിക്കപ്പെട്ടാൽ അതിനടുത്ത ദിവസം വിൽപ്പത്ര വിചാരണ നടത്തുന്നതാണ്. ടി വിൽപ്പത്രം രജിസ്റ്റർ ചെയ്ത് കൊടുക്കുന്നതിൽ വല്ല ആക്ഷേപമോ തർക്കമോ ഉള്ളപക്ഷം വിചാരണ ദിവസമായ 2019 ജനുവരി മാസം 9-ാം തീയതി രാവിലെ 10 മണിക്ക് ഈ ആഫീസിൽ ഹാജരായി രേഖാമൂലം ആക്ഷേപം ബോധിപ്പിച്ചുകൊള്ളേണ്ടതും അതിനുശേഷം വരുന്ന ആക്ഷേപമോ തർക്കമോ പരിഗണിക്കുന്നതല്ലെന്നും അറിയിച്ച് കൊള്ളുന്നു.

(ഒപ്പ്)
മാവേലിക്കര. സബ് രജിസ്ട്രാർ.

OFFICE OF THE

COCHIN THIRUMALA DEVASWOM COMMITTEE

Gosripuram, Kochi-682 002

Website:gosripuram.org.
Email : Cochinthirumaladevaswom@gmail.com
Phone : 0484 2225459
0484 2224197

NOTIFICATION

No. B1.128/92. *16th October 2018.*

It is hereby notified for the information of all concerned that in the special meetings held on 6-10-2018/20-2-1194 M. E., and on 15-10-2018/29-2-1194 M. E., under the Presidentship of Sri R. Mohandas, Advocate, Kochi-2, Sri B. Jaganath Shenoy was elected as President and Sri V. Hari Pai was elected as Managing Adhikari of the Cochin Thirumala Devaswom to function from 6-10-2018 and 15-10-2018 onwards respectively.

K. N. Mahesh Shenoy,
Manager.